

(38)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10-02-2020

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1357/2019 IN
PETITION NUMBER : IBA/316/2019
NAME OF THE PETITIONER(S) : MUTHUJAH THEVAR RAJAPANDIAN (RP)
(UNIQUE ROOF PVT LTD)
NAME OF THE RESPONDENT(S) : SREE AYYAPPA MEDICAL COLLEGE
UNDER SECTION : SEC 18 (1) (f) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) MUTHUJAH THEVAR
RAJAPANDIAN

IRP



2. A. VIKASH
FOR AL-GANTHEMATHE

Respondent



ORDER

Learned Counsel for the Applicant / IRP is present. Upon notice, the Respondent is being represented by Mr. A. Vikash, who undertakes to file vakalath on behalf of the Respondent. Let the same be filed within a day or two and file the reply within a period of two weeks from today by sending an advance copy of the same to the other side. Post this matter for impleading as well as enquiry on 25.02.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)